The Tamil Nadu Tamil New Year (Declaration) Repeal Act, 2011

Act 14 of 2011

Keyword(s):
Tamil New Year, Repeal
Part IV—Section 2

Tamil Nadu Acts and Ordinances

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 3rd September 2011 and is hereby published for general information:—

ACT No. 14 OF 2011

An Act to repeal the Tamil Nadu Tamil New Year (Declaration) Act, 2008.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-second Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Tamil New Year (Declaration) Repeal Act, 2011.

(2) It shall come into force at once.

2. The Tamil Nadu Tamil New Year (Declaration) Act, 2008 is hereby repealed.

(By order of the Governor)

G. JAYACHANDRAN,
Secretary to Government,
Law Department.

[Regd. No. TN/CCN/467/2009-11.]
[R. Dis. No. 197/2009.]
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